GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1146

TO BE ANSWERED ON FEBRUARY 08, 2024

CONSTRUCTION OF HOUSES FOR HOMELESS PEOPLE

NO.1146. SHRI NABA KUMAR SARANIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has formulated any policy to construct free of cost houses for the homeless people living in cities and urban areas and if so, the details thereof;
- (b) the details of the number of houses constructed in the urban areas in the country during the last three years, State-wise; and
- (c) the details of the scheme being implemented by the Government to provide housing for all in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c): In pursuance of the Government's vision of "Housing for All", Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all weather pucca houses to all eligible urban households including homeless. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh per house under ISSR, ₹1.5 lakh per house for AHP and BLC verticals of PMAY-U. Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹ 2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS) and Lower Income Group (LIG) category. Apart from the Central Assistance, the remaining cost of the house as per the Detailed Project Report (DPR) is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries.

Based on the project proposals submitted by States/ UTs, 118.63 lakh houses have been sanctioned as on 29.01.2024 across the country. Out of the total sanctioned houses, 114 lakh houses have been grounded for construction; of which, 80.02 lakh have been completed/ delivered to beneficiaries. State-wise, detail of the houses constructed in the urban areas in the country during last three years is at Annexure.

State/UT wise details of Physical progress during last three years (FY 2020-21 to 2022-23) under PMAY-U

Sr. No.		Name of the State/ UT	Houses Sanctioned (Nos)	Houses Grounded (Nos)*	Houses Completed (Nos)*
1		Andhra Pradesh	11,03,458	14,09,591	4,40,030
2		Bihar	52,760	1,57,791	59,314
3		Chhattisgarh	1,27,822	90,430	97,912
4		Goa	2,215	2,218	2,217
5		Gujarat	4,68,497	4,68,303	5,28,099
6		Haryana	25,454	42,630	39,412
7	States	Himachal Pradesh	5,938	5,938	5,889
8		Jharkhand	78,731	82,195	50,586
9		Karnataka	1,21,453	2,04,902	1,35,926
10		Kerala	62,067	43,563	45,416
11		Madhya Pradesh	3,15,395	3,65,234	3,46,475
12		Maharashtra	6,00,559	6,37,969	5,25,490
13		Odisha	74,124	70,783	64,103
14		Punjab	49,796	61,045	49,757
15		Rajasthan	1,67,293	1,34,615	1,03,538
16		Tamil Nadu	1,96,999	1,93,526	2,56,321
17		Telangana	74,210	71,740	1,25,330
18		Uttar Pradesh	4,82,995	5,47,559	7,84,763
19		Uttarakhand	34,858	30,894	15,172
20		West Bengal	2,95,623	2,63,121	1,75,923
Sub- total (States) :-		total (States) :-	43,40,247	48,84,047	38,51,673
21		Arunachal Pradesh	2,538	2,427	4,219
22		Assam	62,735	96,842	62,366
23	ates	Manipur	17,534	16,394	7,700
24	East States	Meghalaya	65	2,941	752
25		Mizoram	10,682	28,358	3,938
26	North	Nagaland	3,867	14,159	10,861
27	Z	Sikkim	160	162	160
28		Tripura	25,919	28,058	20,537
Sub- total (N.E. States) :-		al (N.E. States) :-	1,23,500	1,89,341	1,10,533
29	Union Territories	A&N Island	350	350	27
30		Chandigarh	677	677	677
31		DNH & DD	4,358	4,713	5,446
32		Delhi	10,747	10,747	10,747
33		J&K	13,011	15,850	12,824
34	Inior	Ladakh	-	151	279
35	ر	Lakshadweep	-	-	-
36		Puducherry	4,446	4,355	5,292
Sub- total (UT) :-			33,589	36,843	35,292
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^{*} Includes houses grounded and completed during the period which were sanctioned in preceding years.